

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No.02/(MAH)/2013
M.A. No. 247/2017

CORAM: Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Jeroo Nariman & Anr.
V/s.
Dairy Land Plantations (I) Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

4 Counsel Mr.
Abhishek
Bhadang
a/w
Adv. Mr.
Saurabh
Misra
i/b
M&M Legal Ventures

Saurabh Misra

PURANAN FOUZAR
115 VANDRA SROANS
FOR THE PETITIONERS

[Signature]

ORDER

M.A. No. 124/2014 In T.C.P. No. 02/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present.
2. By consent seeking time. The matter is adjourned to **14.02.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)